## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>APPEAL NO. 174 OF 2017 &</u> IA NOS. 414, 1065 & 1066 OF 2017

Dated: 4<sup>th</sup> December, 2017

In the matter of:	
Orange Bercha Wind Power Pvt. Ltd.	 Appellant(s)
Vs.	
Madhya Pradesh Electricity Regulatory Commission & Ors.	 Respondent(s)

## <u>ORDER</u>

The Bench did not assemble today. List the matter on 15.1.2018.

**COURT MASTER**